Declaration of Assets and Liabilities

	Year 2022-23
71040 [FM]	I. KYIS had Kuma , son/daughter/wife of
W	ged 59 years, belonging to Bihar Vidhan Sabha (1999)
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0	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
02.23	myself, my spouse and dependants*:

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash 10000/_		Sangita,	Saloni, Kumari	Nitin Kumar	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	51000/_	Nil	Nif	right	
(iii)	Bonds, Debentures and Shares in companies	Nil				And the second s
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	_	and the site of th		
(v)	Motor Vehicles (details of make, etc.)	Hero Pass Pro BROIN 8895	-			
(vi)	Jewellery (give details of weight and value)	Nil	hold 10g. Silver 100g.	Nil	NY	
(vii)	Other assets, such as values of claims / interests	Nil	_			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	15 dhux	Nil	Wil	Nil
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	Nil	_	-	_	
(16)	-Current market value Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil			- 1	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-			
(v)	Others (such as interest in property)	Nil	Nil	Nil	Ny	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on feb. 2023	
(a)	(i) Loans from Banks	SBI BVM - 10 Lac	5.5 Lat	
	(ii) Loans from financial institutions	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	_	
	(b) dues to departments dealing with supply of water	Nil	-	
	(c) dues to departments dealing with supply of electricity	Nil		

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	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	_
	(f) Other dues, If any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BVHPK1178A	_
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(iii) Sales Tax (Only in case of proprietary business]	NY	_
	(iv) Property Tax	NY	

Personal Detail C. PTS/BLA-1086 GPF/CPF/PRAN No. Gender (DD/MM/YYYY) Date of Birth 2 Class/Group (A/B/C) Bihar legislective Assembly Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Patna Home District

I hereby declare that the above details are true to the best of my knowledge and belief.

> Signature MOUII STME Name of Employee: Krishna ... kumar

Designation: Office Attendant (Sweeper)

Department: Bihar .. Widhan Sabha, Patra

Date: 0.2. -. 0.2 -. 2-0.43

Place: Patna.....

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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